

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

WEDNESDAY, MARCH 15, 2017

GOVERNMENT BUSINESS

1. Questions.
2. Shri WITTING MAWSOR, MLA to call the attention of the Minister in-charge Transport under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "*Mawphor*" dated 22nd February, 2017 under the caption "*Dawa ka JAC ban pynkynriah noh ia ki Weight Bridge na Mawpun sha Athiabari*".
3. Voting on Supplementary Demands for Grants.
4. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No. 1) Bill, 2017.
(b) If leave be granted to introduce the Bill.
5. Shri M. M. DANGGO, Minister in-charge Parliamentary Affairs to move :-
"That the Second Proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No.1) Bill, 2017 be suspended for the time being in so far as the rules require circulation of the Bill four days in advance before the motion for consideration may be moved".
6. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. 1) Bill, 2017 be taken into consideration.
(b) Consideration of the Meghalaya Appropriation (No. 1) Bill, 2017 clause by clause.
7. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. 1) Bill, 2017 be passed.
8. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Contingency Fund of Meghalaya (Amendment) Bill, 2017.
(b) If leave be granted to introduced the Bill.
9. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to present the Budget Estimates for 2017-2018.

*Shillong,
The 14th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

